

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl)... 2007

CRLMP.NO(s). 10345

(From the judgement and order dated 21/01/2004 in CRLA No. 341/1991 of The  
HIGH COURT OF PATNA)

HARI YADAV

Petitioner(s)

VERSUS

STATE OF BIHAR

Respondent(s)

With CRLMp.No.10345/2007(C/delay in filing SLP and c/delay in refiling SLP)

Date: 24/08/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE H.S. BEDI

For Petitioner(s)

Mr.Sushil Kumar,Sr.Adv.  
Mr. Vijay Kumar, Adv.  
Mr.Ashok Kumar, Adv.  
Mr. Vishwajit Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Delay condoned.

Issue notice limited to the nature of offence.

[ Meenu Sethi ]  
Court Master

[ Pushap Lata Bhardwaj ]  
Court Master